

**(2025) 05 MEG CK 0542**

**In the Meghalaya High Court**

**Case No : Writ Petition (C) No. 72 Of 2022**

James Gavin Lyngdoh

APPELLANT

Vs

State Of Meghalaya & 6 Ors

RESPONDENT

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**Date of Decision : 20-05-2025**

**Acts Referred:**

**Citation : (2025) 05 MEG CK 0542**

**Hon'ble Judges : B. Bhattacharjee, J**

**Bench : Single Bench**

**Advocate : S. Jindal, I. Kharmujai, Oai Bang, N.A.U. Sogra**

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## **Judgement**

B. Bhattacharjee, J

Ms. Oai Bang, learned GA appearing for the State-respondents submits that a similar matter is pending before the Apex Court. The submission of the learned GA is however disputed by Mr. S. Jindal, learned counsel appearing for the petitioner. As to the question whether this matter has some connection with the matter pending before the Apex Court as submitted by the learned GA, the related papers may be supplied by the learned GA to the learned counsel for the petitioner.

List this matter after 1 (one) week.